NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1678/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Zee Entertainment Enterprises Ltd.

v/s

SGGD Projects Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

& Kunal Kataeniya Advocate

2 Kimal Scottorery - V

i/le Leviele Dartwer, Advocates

& Solventions

for the Coeforate Deletor

ORDER

CP No.1678/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 22.1.2018.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)